

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-512

IB-3196/ND/2019
IA/4220/2022, IA/2275/2022,
CA/09/2023, IA/2277/2022

IN THE MATTER OF:

M/s Keshav Enterprises

....Applicant

Vs.

Alupan Composite Panels Pvt Ltd

.....Respondent

SECTION

U/s 9 IBC Liquidation

Order delivered on 10.03.2023

CORAM:

**SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv Kaushik Dey, Adv Deepali Saigal for EPFO

For the Respondent : Adv M kumar Singh (Proxy)

For the Liquidator : Mr. Abhisek Anand, Mr. Nipun Gautam, Mr. Rohil P,
Mr. Vaibhav Mendiratta

ORDER

List this matter before the Regular Bench on **10.04.2023**.

Sd/-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

Sd/-
(SHRI ASHOK KUMAR BHARDWAJ)
MEMBER (J)